- (b) if so, the details thereof and reasons therefor,
- (c) whether it could happen without the knowledge of drug authorities; and
- (d) if so, what effective steps Government is taking to identify all illegal drug units and cancel their licenses?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) India is known as the pharmacy of world. There is an incremental increase in the production of medicines in the country including through synthetic (chemical and bio-chemical) processes. The term synthetic drug is sometimes also used to describe narcotics drugs. There is no definite trend of increase in the manufacture of these drugs in the country including Hyderabad and Mumbai.

The manufacture, sale and distribution of drugs in the country is regulated under the provisions of Drugs and Cosmetics Act, 1940 and Rules, 1945 thereunder through a system of licensing and inspection. Licenses for manufacture, sale and distribution of drugs are granted by the State Licensing Authorities (SLAs) appointed by respective State Governments. SLAs are legally empowered to take stringent action against violation of provision of the Act and Rules.

Adolescent friendly health services

2359. PROF. M. V. RAJEEV GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has plans for expansion of adolescent friendly health services to ensure universal health coverage;
 - (b) if not, the reasons therefor;
- (c) the specific services offered by the newly announced Health and Wellness Centres in adolescent health and well-being; and
 - (d) the State-wise data of functioning Health and Wellness Centres in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The Ministry of Health and Family Welfare launched Rashtriya Kishor Swasthya Karyakram (RKSK) on 7th January, 2014. It is a paradigm shift from the existing clinic-based services to promotion and prevention and reaching adolescents in their own environment, such as in schools, families and communities. The key interventions of these Adolescent Friendly Health Services are:

- Adolescent Friendly Health Clinics (AFHCs)
- Weekly Iron Folic Acid Supplementation (WIFS) programme
- Menstrual Hygiene Scheme (MHS)
- Peer Education Programme

Health is a State Subject. Funds are provided to the States as per their proposals received in the Programme Implementation Plans (PIPs) under National Health Mission.

- (b) Not applicable.
- (c) Health and Wellness Centres will support in enabling a continuum of care for the adolescent related primary healthcare services. The details are given in the Statement-I (See below).
 - (d) The details are given in the Statement-II.

Statement-I

Details of Health and Wellness Centres who will support care for the adolescent related primary healthcare services

Health Care Care Services	are at community level	Care at the Health and Wellness Centre	Care at the re
Adolescent health care services	Counselling on- Improving nutrition Sexual and reproductive health Enhancing mental health /Promoting favourable attitudes for preventing injuries and violence Prevent substance misuse Promote healthy lifestyle Personal hygiene-Oral Hygiene and Menstrual hygiene Peer counselling and Life skills education and Prevention of Anaemia, identification and management, with referral if needed Provision of IFA under Weekly Iron and Folic Acid Supplementation Programme (WIFS)	 Adolescent health-counselling Detection for cases of substance abuse, referral and follow up Detection and Treatment of Anaemia and other deficiencies in adolescents Detection and referral for growth abnormality and disabilities, with referral as required 	 Screening to imbalances with referration of the series of

Statement-II Details of functioning Health and Wellness Centres in the country

Name of the State	HWCs operational as on June, 2018
Chhattisgarh	98*
Jharkhand	11
Madhya Pradesh	19
Rajasthan	11
Uttar Pradesh	10
Uttarakhand	30
Assam	691*
Manipur	25
Jammu and Kashmir	38
Karnataka	102
Kerala	171
Maharashtra	280**
Tamil Nadu	1163
Telangana	26
Total	2675

^{*}Includes Non-Bridge Programme Trained Mid- Level Providers posted in HWCs earlier and trained in courses equivalent to BSc Community Health.

Low priced Government medicine stores in private hospitals

†2360. SHRI AHMAD ASHFAQUE KARIM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that medicines are provided by Government at all Government hospitals, general hospitals, primary health centres and sub health centres in the country, however when patients are referred for treatment to higher category of private charitable hospitals, there is no arrangements for providing medicines by Government nor is there Government medicines store for the patients and patients are not benefited due to lack of medicine;

^{**} Includes centre managed by Ayurvedic Practitioners (as per State's model).

Total HWCs operational as on March 2018=2675

HWCs operational through MLHPs=1341

HWCs operational in Kerala and Tamil Nadu in PHCs/HSCs without MLHPs=1334

[†] Original notice of the question was received in Hindi.